RAJYA SABHA

Statement-It

Details of applications of the NGOs from Kerala State and the amount of grants sought by them pending in the ministry for the last two years namely 2001-02 and 2002-03, under the scheme of an integrated programme for older persons (Plan scheme)

SI	Name of the NGO	Project	Kerala State	Amount of grant
N o.			Govt, recommend ation date	recommended by State Govt, of Kerala (Rs. in lakhs)
1.	Vinobaniketan, Aryanad, Trivandrum	Setting up of Old Age Home	21.3.2002	3.79
2.	Divine Mercy Home, Chalakkudy, Thrissur Distt.	Setting up of Old Age Home	25.3.2002 and 10.12.2002	1.38 and 2.00
3.	Snehagiri, Mithralayam, P.O. Kuruvilassery, Mala, Thrissur Distt.	Setting up of Old Age Home	25.3.2002	3.29
4.	Amrita Sadanam Amritapuri, Kollam Distt.	Setting up of Old Age	17.6.2002	2.27
5.	Karuna Bhavan Old Age Home, Sremoolanagaram P.O., Kalady Distt.	Setting up of Old Age	10.12.2002 and 22.1.2003	2.83 and 1.75
6.	Mariya Bhavan Old Age Home, Nirmalagiri P.O., Koothuparmba, Kannur Distt.	Setting up of Old Age Home	18.12.2002	2.12
7.	Assissi Nikethan Old Age Home, Gandhipuram Road. Chavadimukku, Sreekaryam, Thiruvanthapuram.	Setting up of Old Age Home	16.1.2003	2.16

Utilisation of loan in Orissa

1618. SHRI RAMACHANDRA KHUNTIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government have any monitoring mechanism to ensure proper utilization of the loan assistance provided by the

National Safai Karamcharis Finance and Development Corporation (NSKFDC);

(b) if so, the loan assistance provided by NSKFDC to the safai karamchari in Orissa during last three years, year-wise; and

(c) the fresh steps taken by Government to provide training to safai karamcharis in the State to set up income generating sanitation projects from the loan assistance?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL): (a) Yes, Sir. The Ministry monitors the progress of implementation of schemes to ensure proper utilisation of the loan assistance provided by the National Safai Karamcharis Finance and Development Corporation (NSKFDC) through the monthly performance reports and review meetings.

(b) The loan assistance provided by NSKFDC to the safai karamcharis in Orissa during last three years are as under:—

2000-2001	100.33 lacs
2001-2002	Nil
2002-2003	Nil

(c) The scheme for imparting training in skills, trade and entrepreneurial development to the eligible members of Safai Karamcharis launched by NSKFDC for income generating activities are yet to be availed of the Orissa Government.

Reservation for SCs/STs and OBCs

1619. SHRI K. CHANDRAN PILLAI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the privatisation of PSUs and also the downsizing of Government staff has shrunk the area of employment through reservation of SCs/STs and OBCs;

(b) if so, whether Government consider to bring in new legislation to provide reservation quota for these sections in the private sector

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